

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

210. IA/1234/2024 C.P. (IB)/939(MB)2023

**IN THE MATTER OF**

Canara Bank

... Petitioner

Vs

Nishta Mall Management Company Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. ANU JAGMOHAN SINGH,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Roshan Gaud (VC)

For the Respondent: Adv. Ankita Yadav (PH)

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**ORDER**

**IA 1234 of 2024**- Counsel for the Respondent has tendered the reply in Court. Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for. Adjourned to **06.05.2024**.

Sd/-  
ANU JAGMOHAN SINGH  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/